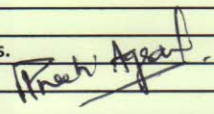


(Schedule)		
FORM A		
PUBLIC ANNOUNCEMENT		
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)		
FOR THE ATTENTION OF THE CREDITORS OF ALASKA CREATION PRIVATE LIMITED		
RELEVANT PARTICULARS		
1	Name of corporate debtor	Alaska Creations Private Limited
2	Date of incorporation of corporate debtor	19.11.1991
3	Authority under which corporate debtor is incorporated / registered	Registrar of Companies-Mumbai
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U17299MH2006PTC163942
5	Address of the registered office and principal office (if any) of corporate debtor	Hiralal Building, Ground Floor, Pitha Cross Lane, Fort, Mumbai-400001
6	Insolvency commencement date in respect of corporate debtor	12-10-19
7	Estimated date of closure of insolvency resolution process	09-04-20
8	Name and registration number of the insolvency professional acting as interim resolution professional	Mrs Preeti Vimal Agrawal IBBI/IPA-001/IP-P00655/2017-2018/11144
9	Address and e-mail of the interim resolution professional, as registered with the Board	Office No. 11-12, Krishna Kunj, Above HDFC Bank Ltd., Near East-West Flyover, Bhayander West, Thane, 401101, Maharashtra . E-mail: capreeti2003@gmail.com
10	Address and e-mail to be used for correspondence with the interim resolution professional	Office No. 11-12, Krishna Kunj, Above HDFC Bank Ltd., Near East-West Flyover, Bhayander West, Thane, 401101, Maharashtra . E-mail: capreeti2003@gmail.com
11	Last date for submission of claims	26-10-19
12	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) https://ibbi.gov.in/downloadform.html (b) Not Applicable
<p>Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Alaska Creations Private Limited on 11/09/2019.</p> <p>The creditors of ALASKA CREATIONS PRIVATE LIMITED. , are hereby called upon to submit their claims with proof on or before 26-10-2019 to the interim resolution professional at the address mentioned against entry No. 10.</p> <p>The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.</p> <p>Submission of false or misleading proofs of claim shall attract penalties.</p>		
Name and Signature of Interim Resolution Professional :		Preeti Vimal Agrawal
Date and Place :		14-10-2019, Mumbai

